NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.02.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1310 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Pooja Industries (Through Its Proprietor Manoj Kumar Sharma) Vs. Giga Pipe Systems India Pvt. Ltd.	Aditi Sharma
2.	I.A. No. 1311 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Govind Prasad Todi & Anr. Vs. Satya Narayana Guddeti, (RP of Ajanta Offset and Packaging Ltd.)	Aditi Sharma
3.	I.A. No. 1337 of 2025 in Comp. App. (AT) No. of 2025	Amit Somani Vs. National Financial Reporting Authority	Anindita Roy Chowdhury

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1. Notice Board

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By order -sd/-

Assistant Registrar